

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.308/09/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. BENARJEE	Advocate	9966389387	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA. Ravi Prasad	Advocate	9460234074	

Heard Shri N.B. Benarjee, Ld. Counsel for the Petitioner and Shri DVAS Ravi Prasad, Ld. Counsel for the Respondent.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on 05.03.2018. Both the Ld. Counsels are permitted to place on record latest development if any taken place and to submit the same before the next date of hearing. Post the case on 05.03.2018.

  
Member (T)

  
Member (J)

Binnu